GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3431
ANSWERED ON:30.08.2013
PNG NETWORK
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to expand the Piped Natural Gas (PNG) supply network to certain new towns/areas of the country including National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the target set for providing gas through pipeline has not been achieved in a number of areas, particularly in NCT of Delhi, Gujarat and Madhya Pradesh;
- (d) if so, the details thereof, State/UT-wise; and
- (e) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) & (b): Piped Natural Gas (PNG) forms part of the City or Local Natural Gas Distribution (CGD) network. M/s Indraprastha Gas Limited (IGL), an authorized entity by Petroleum and Natural Gas Regulatory Board (PNGRB) is already developing CGD network in NCT of Delhi. PNGRB has envisaged a roll out plan of CGD network development in several Geographical Areas (GAs) in various States on the basis of Expressions of Interest (EOI) submitted to the Board or on suo moto basis. Depending on the natural gas pipeline connectivity/gas availability, PNGRB includes these GAs in a phased manner in the bidding rounds for grant of authorization to develop CGD networks. The authorized entities will supply PNG within the respective GAs.
- (c) & (d): PNGRB monitors the performance of authorized entities vis-Ã -vis targets set for various milestones including the number of domestic PNG connections. IGL in NCT of Delhi has achieved the target. The State-wise details of entities which have not achieved the target for number of domestic PNG connections are at Annexure-I.
- (e): PNGRB takes action against entities not achieving the target as per the provisions of the Petroleum and Natural Gas Regulatory Board (Authorizing Entities to lay, Build, Operate and Expand City or Local Natural Gas Distribution Networks) Regulations, 2008.